

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

Name of Officer(In full) : SMT. NEERU SINGH
Date of Birth : 14.03.1977
Present post held : IV CIVIL JUDGE CLASS-I , RAIPUR (C.G.)

Immovable Property

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage; inheritance, gift or otherwise with details of persons from whom acquired
1	2	3	4	5
District: Bilaspur (C.G.) Tahsil : Takhatpur Village : Uslapur	House Khasra no 87 Plot no C-14 Area - 2640 Sq fit	Land -	-	Purchased from Rituraj steel pvt ltd in the year 2010 by taking loan from SBI

Movable Property(Valid Above 25,000/- of Rs.)

Name of Articles
Car Swift ZXI Model, Reg. no. CG11 E 1301 Purchased in the year 2011 at the cost of Rs. 5,80,772 Present market value Rs 4,64,618 /
Car Maruti 800 AC, Reg. no. MP 07 E 9828 Purchased in the year 2004 by my father in my name before my Joining the present service at the cost of Rs. 2,25,000 approx. Present market value Rs, 56,000 Approx

Jewellery(Lump Sum)

Jewellery(Worth Rs.)
Gold 130 gms Costing Rs 4,03,000/- Approx,
Diamond ring Costing Rs 30,000/- Approx, Silver 400 Gms Costing Rs 23200/- Approx

Neeru Singh
10/1/13

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
X		X	
Life Insurance Policy & Others			
Name of issuing Company 1		Amount 2	
1. LIC		Maturity amount Rs 1238580/-	
2. LIC		Maturity amount Rs 110000/-	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposites	-	-	-
2) Saving Bank A/CS	1. SBI, Kachahari Chowk Raipur	Raipur	Rs 732741+FD in the same savings A/C of Rs 342000/- = Rs 1074741/- (as on 31/12/12)
3) PPF	- X	X -	X -
4) GPF	- X	X -	X -
5) NSS/ NSC	Post Office		Rs 74000/-
6) Others Recurring A/C	1-Main Postoffice Raipur	Raipur	1000/-Per month (Rs 57000 as on 31/12/12)

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note :-The expected declaration of assets is subject to Provisions of C.G. Civil Services(Conduct) Rules, 1965


 Signature & Date